

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 29/2006  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2016.

NAME OF THE COMPANY: Shri Daya Kishan Goel & Ors. V/s. M/s. Dinesh International Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Manish k. Jha	Adv. for Petitioners		Jha
2.	Maheeta Devi	Adv. (proxy) for Respondents		Kolkata

**Order**

List on 16.8.2016 2 p.m.

*MM Kumar*  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

(S.K. MOHAPATRA)  
MEMBER (T)

Dated : 13<sup>th</sup> July, 2016  
(P.K. Sud)